

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/29/2018

NAME OF THE PETITIONER(S)

: Dharamchand kochar & 1

NAME OF THE RESPONDENT(S)

: K.D.P Properties pvt ltd & 1

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

R. Chandra Mohan

Counsel for Petitioner

R. Chandra

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. At request, time is enlarged for hearing further submissions. Put up on 25.09.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp